

period of the previous year. The coal supply position to the Bhatinda TPS has generally been satisfactory since September, 1982. During Sept. '82—March, 83 (upto 14/3/83) the power station received 944000 Metric Tonnes against a consumption of 929000 Metric Tonnes with a stock equivalent to 4 days consumption on 15th March, 1983.

The Government have recently constituted a Committee under the Chairmanship of Shri Mohd. Fazal, Member, Planning Commission to examine inter-alia, the requirements of coal for the thermal power stations in qualitative terms and recommend specific measures for improvement, wherever, necessary.

#### **Request by Government of Assam for Central Assistance**

3753. SHRI M.S.K. SATHIYENDRAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government of Assam has asked for Rs. 25 crore Central assistance for relief and rehabilitation for those affected by the recent disturbances; and

(b) if so, the details of the Central assistance provided for the relief and rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR): (a) The Central Team visited Assam towards the end of February, 1983 and after detailed discussions with the officials of the State Government assessed the requirements of funds for relief and rehabilitation of persons affected by recent disturbances (including repairs of bridges on national highways, state roads and P.W.D. assets) at Rs. 23.16 crores. This assessment was based on the presumption that about 1.66 lakhs affected persons would require relief and rehabilitation assistance. The figure of affected persons as on 11th March, 1983 reported by the Government of Assam is about 3.11 lakhs and the State Govern-

ment have estimated that requirement of funds at Rs. 44.64 crores.

(b) The affected persons are being provided relief assistance in the form of rice, pulses, salt, cooking oil, sugar, milk powder/baby food, cash doles, utensils, blankets and clothings. On return to their homes they are also given assistance for re-construction of houses, purchase of seeds, replacement of lost bullocks, & milch cattle and maintenance help for a short period.

#### **Diploma in Craftsmanship and National Trade Certificate**

3754. SHRI NARSING SURYA WANSHI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the diploma/certificate awarded by the Government of India (Ministry of Labour) on successful completion of training at Industrial Training Institutes was known as "Diploma in Craftsmanship" upto the year 1959 and thereafter it was known as 'National Trade Certificate';

(b) if so, the reasons therefor; and

(c) are the two certificates equivalent or there is any difference between the two courses?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR): (a) Yes, Sir.

(b) Diplomas are awarded by the Ministry of Education for the courses of three year's duration being conducted in the Polytechnics, while the courses run under the Craftsmen Training Scheme are of one year and two year's duration. The change in nomenclature was made to establish a clear-cut difference between the two types of courses.

(c) The two certificates called 'Diploma in Craftsmanship' & 'National Trade Certificate' are equivalent.